



Regional Office (South)
Rajasthan State Pollution Control Board

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E-mail

F.No. RPCB/ROJP(S)/Legal-75/ **10521**

Date: 06-01-2026

The Registrar,
Hon'ble NGT,
Central Zone Bench,
Bhopal.
E-mail: ngtczbbho-mp@gov.in,

Sub: - Report of Joint Committee Constituted in O.A. No. 148/2025 (CZ) in the matter of Trinambh Foundation Vs Rajasthan State Pollution Control Board & Ors.

Ref: - Hon'ble NGT order dated 30.10.2025.

Sir,

With reference to above subject matter, please find enclosed Report of Joint Committee Constituted in O.A. No. 148/2025 (CZ) in the matter of Trinambh Foundation Vs Rajasthan State Pollution Control Board & Ors. For kind perusal please.

Encl: - As above

Your Sincerely

(Vivek Goel)
Nodal Officer Cum
Regional Officer

Report of Joint Committee Constituted by Hon'ble
NGT Central Zone Bench Bhopal, In Original
Application No. 148/2025 (CZ), Trinambh Foundation
Vs Rajasthan State Pollution Control Board & Ors.

1. Background:

The present Original Application has been filed by *Trinambh Foundation* before the Hon'ble National Green Tribunal, Central Zone Bench, Bhopal, alleging serious environmental violations by the Common Effluent Treatment Plant (CETP), Sanganer, operated by *Sanganer Enviro Project Development (SEPD)* under the consultancy of *Eco Enviro Engineers, Jaipur*, and in association with *Sanganer Kapda Rangai Chapai Association (SKRCA)*.

The grievances raised by the applicant, inter alia, include the following alleged violations:

- 1.1.1. Illegal discharge of untreated hazardous wastewater into a local drain (nalla), allegedly also used by nearby textile units for unlawful disposal (Verified by the applicant on site).
- 1.1.2. Unauthorized outlet pipeline, possibly absent from the approved CETP project outline, suspected of being used for effluent discharge.
- 1.1.3. Unmarked borewell within CETP premises, extracting groundwater without CGWA/CGWB permission.
- 1.1.4. Tampered monitoring systems (flow meters/OCEMS) producing misleading compliance data.

1.1.5. Absence of both outlet pipeline and borewell, possibly absent in the official CETP layout, raising concerns of regulatory negligence by RSPCB, Jaipur (South).

2. Order of the Hon'ble National Green Tribunal dated 30.10.2025:

The Hon'ble National Green Tribunal, Central Zone Bench, Bhopal, vide order dated **30.10.2025**, took cognizance of the matter and constituted a Joint Committee to ascertain the factual position. The operative portion of the order is reproduced below:

"6. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:

(i) One representative from the District Collector, Jaipur (Rajasthan)

(ii) One representative from the Central Ground Water Board (Rajasthan)

(iii) One Representative from the Rajasthan State Pollution Control Board nominated by the Member Secretary.

7. The Committee is directed to visit the site and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support."

3. Constitution of Joint Committee: -

In compliance with the Hon'ble NGT's order dated 30.10.2025, the following officers were nominated as members of the Joint Committee-

1. Sh. Vikas Prajapat, Sub-Divisional Officer (SDO) Sanganer, Jaipur (Representative from the District Collector, Jaipur, Rajasthan).
2. Sh. Shashank P Singh, Sc-C, Central Ground Water Board, Western Region, Jaipur (Representative from the Central Ground Water Authority).
3. Sh. Vivek Goel, Regional Officer, RSPCB, Jaipur (South) (Representative of the Rajasthan State Pollution Control Board).

4. Site Inspection and Findings of the Joint Committee: -

In compliance with the directions of the Hon'ble Tribunal, the Joint Committee conducted a site inspection of the CETP, Sanganer on 03.01.2026.

4.1 Project Details and Background of CETP:

- For treatment of trade effluent generated by the member units, *Sanganer Kapda Rangai Chapai Association (SKRCA)* constituted a Special Purpose Vehicle (SPV) namely *Sanganer Enviro Project Development (SEPD)*.
- The Ministry of Textiles, Government of India, sanctioned a Common Effluent Treatment Plant (CETP) based on the Zero Liquid Discharge (ZLD) concept on 29.03.2016 under the Integrated Processing Development Scheme (IPDS), with funding shared as 50% by the Central Government, 25% by the State Government, and 25% by the SPV.

- The Project Management Agency (PMA) was *Exceltech Consultancy & Project Pvt. Ltd.*, and the Project Execution Company (PEC) was *Advent Envirocare Technology Pvt. Ltd.*
- The total project cost of the CETP was ₹159.00 crore, with funding details as under: -

Authority/ Agency	Share (%)	Share (₹ Cr.)	Funds Released (₹ Cr.)
Central Govt.	50 % (With a ceiling of Rs. 75 Crores)	75.00	37.5
State Govt.	25 %	39.75	39.75
SPV	25 % + Rs. 4.5 Crores (Additional to compensate the Central Govt. share ceiling of Rs. 75 Crores)	44.25	52.34
Total	100 %	159.00	129.59

- The CETP of 12.3 MLD capacity, located at Khasra No. 37, Village Madrampura, Muhana Road, Tehsil Sanganer, District Jaipur (Coordinates: 26.7976640°N, 75.7629160°E), is presently caters to 892 textile units (as per SEPD) engaged in pre-treatment, dyeing, screen printing, and hand block printing activities. Major clusters include Khatri Nagar, Jaipur Gate, Paliwal Garden, Namdev Colony, Diggi-Malpura Road, Muhana Road, Nevta Dam, Shikarpura Road, Baxawala, Brahmano ki Gawar, and Kokawas.
- Environmental Clearance under the EIA Notification, 2006 was granted to CETP, Sanganer (12.3 MLD capacity) on 20.09.2013, Consent to Establish was granted on 23.02.2019, and Consent to Operate is valid up to 31.10.2028.

- The CETP was inaugurated in February 2019 and started partial operations for treating effluent received through gravity flow only. However, the CETP could not become fully operational and was shut down shortly after because the Advent Envirocare Technology Pvt. Ltd. (PEC) has stopped the execution of remaining works i.e. Construction work of two intermediate pumping stations and laying down of remaining wastewater conveyance pipeline to connect pumping stations with main pipeline leading to CETP, due to the issues/ dispute regarding payment with Sanganer Enviro Project Development (SPV).
- With continuous efforts of the Rajasthan State Pollution Control Board (RSPCB), the CETP was re-commissioned through SEPD and remained partially operational from September 2022 to September 2024, treating effluent received through gravity flow and tankers. However, structural defects (cracks, leakages in tanks) and incomplete functionality of mechanical units, led to again shutdown in September 2024.
- In compliance with the *Minutes of Meeting dated 08.08.2023* of the Committee constituted by the Hon'ble National Green Tribunal (NGT), chaired by the Chief Secretary, Rajasthan, in the matter of O.A. No. 558/2022 (PB) - Salman Quasmi Vs. State of Rajasthan & Ors., the State Board, with support of Jaipur Development Authority (JDA), completed the construction of two pumping stations and 11 km of the remaining main pipeline at a cost of ₹23.5 crore (50% cost-sharing basis). Also, SEPD has carried out the necessary repair and maintenance of damaged civil and mechanical units. As a result of the continuous persuasion and

concerted efforts of the Rajasthan State Pollution Control Board, the Common Effluent Treatment Plant (CETP) was duly re-commissioned on 5th June, 2025. The CETP is presently being operated by SEPD.

- As informed by SEPD, out of 892 textile member units of SEPD/SKRCA, around 750 units have already been connected to the CETP through conveyance pipeline. The work of laying of auxiliary pipelines to connect the remaining member units situated in Brahmano ki Gawar Area is under progress which is expected to be completed soon.

4.2 Site Observations:

- I. CETP (12.3 MLD Capacity) is based on biological treatment & tertiary treatment followed by ultra-filtration (UF) and two stage reverse osmosis (RO) plant to maintain ZLD. Mechanical Vapour Recompression (MVR) has been provided for disposal/management of RO reject. During inspection, Main Pumping Station (Sump Inlet), Screen Chamber, Aeration Tanks, Clarifiers, chlorination Chamber, Sludge Thickeners (Primary & Secondary), Dual Media Filters (03 Nos.), Activated Carbon Filters (02 Nos.), Ultra Filtration (04 Skids of 128 m³/Hour each), First Stage Reverse Osmosis were found operational, however rest of process/component of CETP i.e. second stage RO, Tubular Membrane Filter (TMF) and Mechanical Vapour Recompression (MVR) were found non-operational.

During visit, it was observed that permeate from RO first stage was collected in collection tank for subsequent utilization in the process by member units and RO reject was taken back to the inlet sump/main pumping station (MPS). Representative of the SEPD intimated that they are in the process to recommission the mechanical vapor recompression (MVR) system for disposal/management of the RO reject. CETP was receiving the trade effluent in the range of 1.5 to 2.0 MLD in the month of December 2025 as per records maintained by the SEPD and The RO permeate water is being supplied to the member units by tankers.

II. Point-wise Status of Allegations:

- a. During the site visit, no discharge of untreated or treated effluent into any local drain (nalla) was observed from the CETP.
- b. Two outlet pipelines were observed in the Nevata Feeder Canal (local drain/nalla):

- I. **One HDPE pipeline of approx. 3-inch diameter;** The representative of SEPD informed that the said pipeline was provided in March 2025 for temporary drainage/evacuation of wastewater from CETP components during repair and maintenance activities. It was further informed that the pipeline was subsequently disconnected from the CETP. During the site visit, a portion of the HDPE pipeline was found in the Nevata Feeder Canal (local drain/nalla), which was removed immediately by SEPD.

- II. **One metallic pipeline of approx. 18-inch diameter;** The origin/source of the said pipeline could not be immediately ascertained during the inspection. The representative of SEPD informed that the pipeline does not belong to the CETP. No discharge of effluent was observed from the said pipeline during the site visit. However, SEPD was directed to trace the origin/source of the pipeline and ensure that it is either sealed or removed.
- c. One borewell was found within the CETP premises, reportedly used during the construction phase and is presently being used for plantation purposes. SEPD was directed to install a flow meter and obtain CGWA permission or remove the borewell.
- d. It was observed that no OCEMS/SCADA system has been installed at the CETP. However, a digital flow meter has been provided between the Main Pumping Station (Inlet Sump) and the Equalization Tank as the inlet to the CETP. As per the logbook maintained by SEPD, the quantity of effluent received at the CETP during the month of December 2025 was in the range of 1.5-2.0 MLD. SEPD was directed to ensure periodic calibration of the flow meter and proper maintenance of records.
- e. The CETP, Sanganer is approved and consented on a Zero Liquid Discharge (ZLD) basis. During the inspection, no discharge of untreated or treated effluent into any local

drain (nalla) was observed from the CETP. The temporary HDPE pipeline provided earlier for maintenance purposes had already been disconnected and the portion found in the local drain was removed. With respect to the metallic pipeline of approximately 18-inch diameter, the origin/source could not be immediately ascertained, and the representative of SEPD claimed that the said pipeline does not belong to the CETP (**Copy of SEPD Letter dated 06.01.2026 is annexed as Annexure-I**). However, SEPD was directed to trace the origin/source of the pipeline and ensure that it is either sealed or removed. The borewell found within the CETP premises is not part of CETP operations, and SEPD has been directed to obtain requisite permission from CGWA for groundwater abstraction. State Board is making the constant persuasion to SEPD that it shall connect all the member units to CETP pipeline network, enhance the intake of wastewater flow to CETP and recycle the treated water to member unit for reuse purpose.

4.3 Details of issue of water pollution in Sanganer, presently under consideration/pending before the Hon'ble Supreme Court and The Hon'ble National Green Tribunal:

I. The Hon'ble National Green Tribunal (Central Zone), Bhopal in O.A. No. 68/2023-CZ (Earlier

O.A. No. 558/2022-PB) Salman Qasmi Vs. State of Rajasthan & Ors. along with O.A. No. 69/2023-CZ (Earlier O.A. No. 568/2022-PB) Agnimitra Trivedi Vs. State of Rajasthan & Ors. And

II. The Hon'ble Supreme Court of India in State of Rajasthan Vs. Salman Qasmi (Civil Appeal No. 4562/2023).

4.4 Documents and Records: -

- Photographs taken during the site visit are attached as **Annexure-II**.
- Copy of the electricity bills, & Logbook of flow meter provided between the Main Pumping Station and the Equalization Tank as inlet to CETP, are attached as **Annexure-III**.
- Copy of Agreement between SEPD and Technical Advisor Dr. Aditya Choudhary is attached as **Annexure-IV**.

5. Recommendations of Joint Committee Members:

- i. SEPD shall complete the pending works of the Second Stage Reverse Osmosis (RO), Tubular Membrane Filter (TMF), and Mechanical Vapour Recompression (MVR) systems at the earliest, so as to make the CETP fully operational at its designed/ optimum capacity and ensure achievement of Zero Liquid Discharge (ZLD). SEPD shall also make adequate arrangements for recycling and reuse of treated water by the member units.
- ii. SEPD shall expedite the completion of laying of auxiliary conveyance pipelines to connect all remaining member units with the CETP, so as to

prevent and stop any illegal discharge of wastewater outside the CETP system. Further, only those member units which are physically connected to the CETP and discharging effluent into the CETP inlet shall be permitted to operate.

- iii. SEPD shall obtain requisite permission from the Central Ground Water Authority (CGWA) for abstraction of groundwater for the existing borewell and install flow meter & maintain the record of quantity of ground water abstracted.
- iv. SEPD shall install an Online Continuous Effluent Monitoring System (OCEMS) with SCADA integration and PTZ cameras at appropriate locations of CETP, to ensure continuous monitoring, transparency, and regulatory compliance.
- v. All member units of the CETP shall be required to install and integrate SCADA-based systems for regulation and monitoring of wastewater discharge, ensuring that effluent is discharged exclusively into the CETP conveyance system and not outside the premises.



(Vikas Prajapat)
Sub-Divisional
Officer (SDO)
Sanganer, Jaipur



(Shashank P Singh)
Sc-C, Central Ground
Water Board, Western
Region, Jaipur



(Vivek Goel)
Regional Officer
R.O., RSPCB,
Jaipur (South)

L.No. - SEPD/RSPCB/2025-26/881

Date - 06.01.2025

To
The Regional Officer (Jaipur South)
Rajasthan State Pollution Control Board
Jaipur

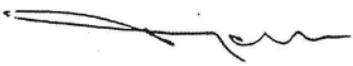
Subject: Pipeline Found Outside in front of our CETP Plant.

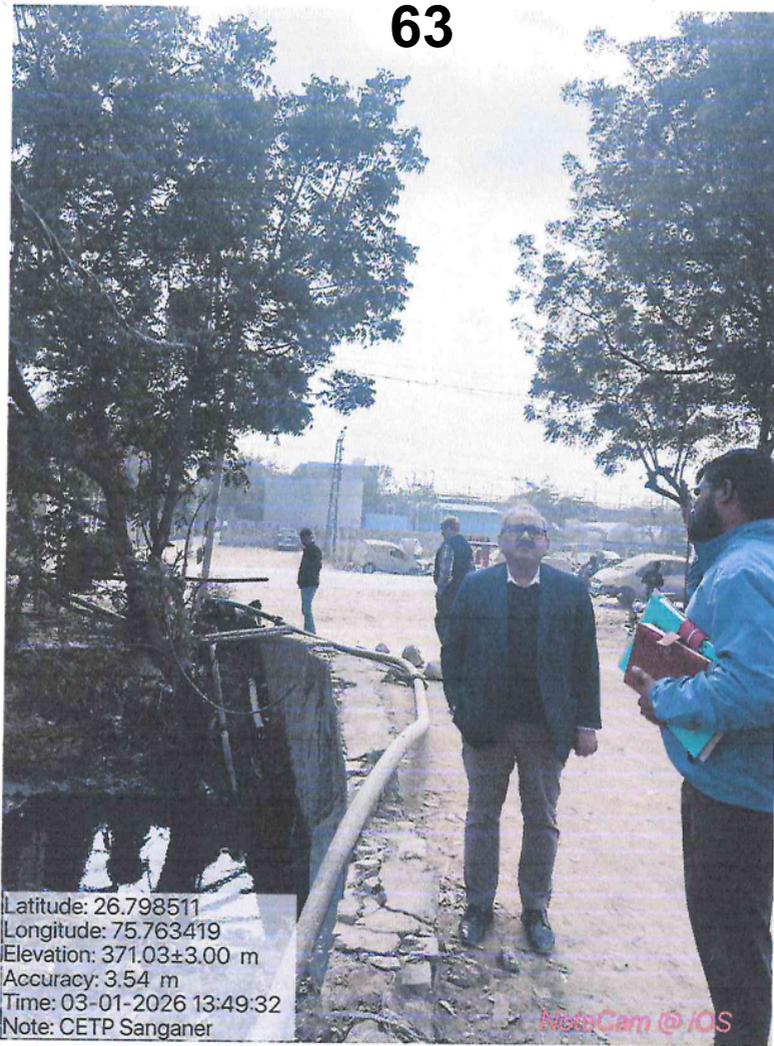
Respected Sir,

With reference to your inspection, you found a pipeline in the nallah, which is situated in front of our CETP premises. In this regard, we would like to respectfully clarify that Sanganer Enviro Project Development has no concern or connection with the said pipeline. The pipeline is not part of our CETP infrastructure and does not belong to our organization in any manner.

This submission is made for your kind information and record.

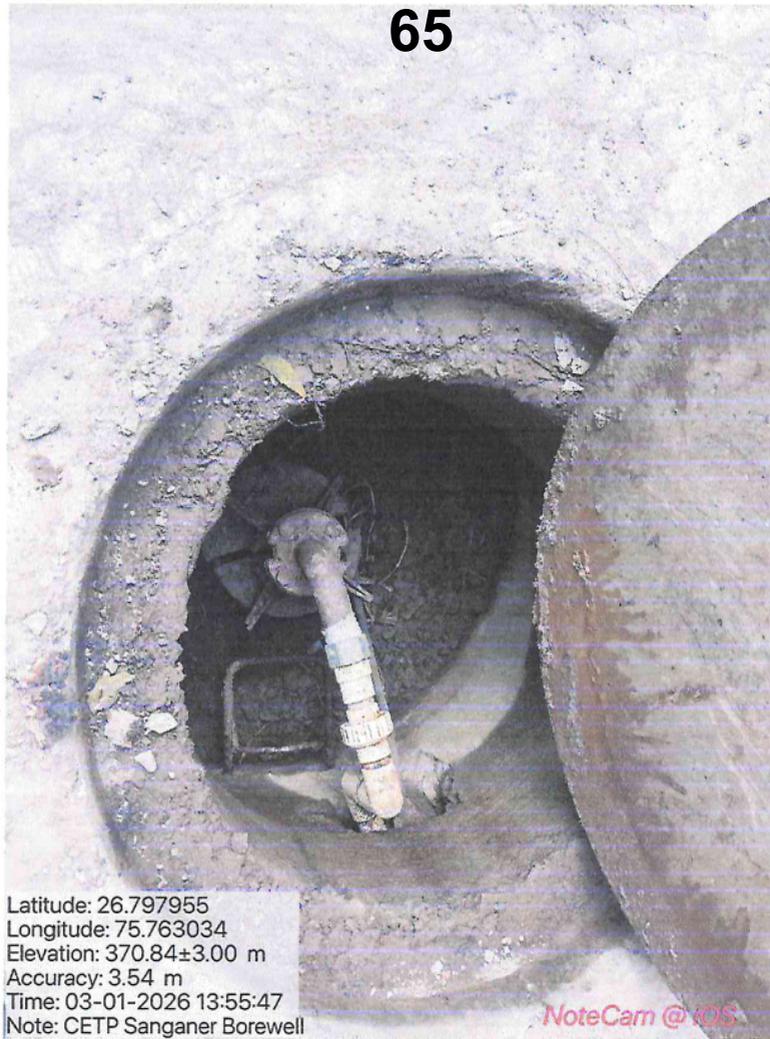
Thanks & Regards,
Sanganer Enviro Project Development


Director





65



Latitude: 26.797955
Longitude: 75.763034
Elevation: 370.84±3.00 m
Accuracy: 3.54 m
Time: 03-01-2026 13:55:47
Note: CETP Sanganer Borewell

NoteCam @ iOS



Latitude: 26.797928
Longitude: 75.763050
Elevation: 370.85±3.00 m
Accuracy: 3.15 m
Time: 03-01-2026 13:57:03
Note: CETP Sanganer Borewell

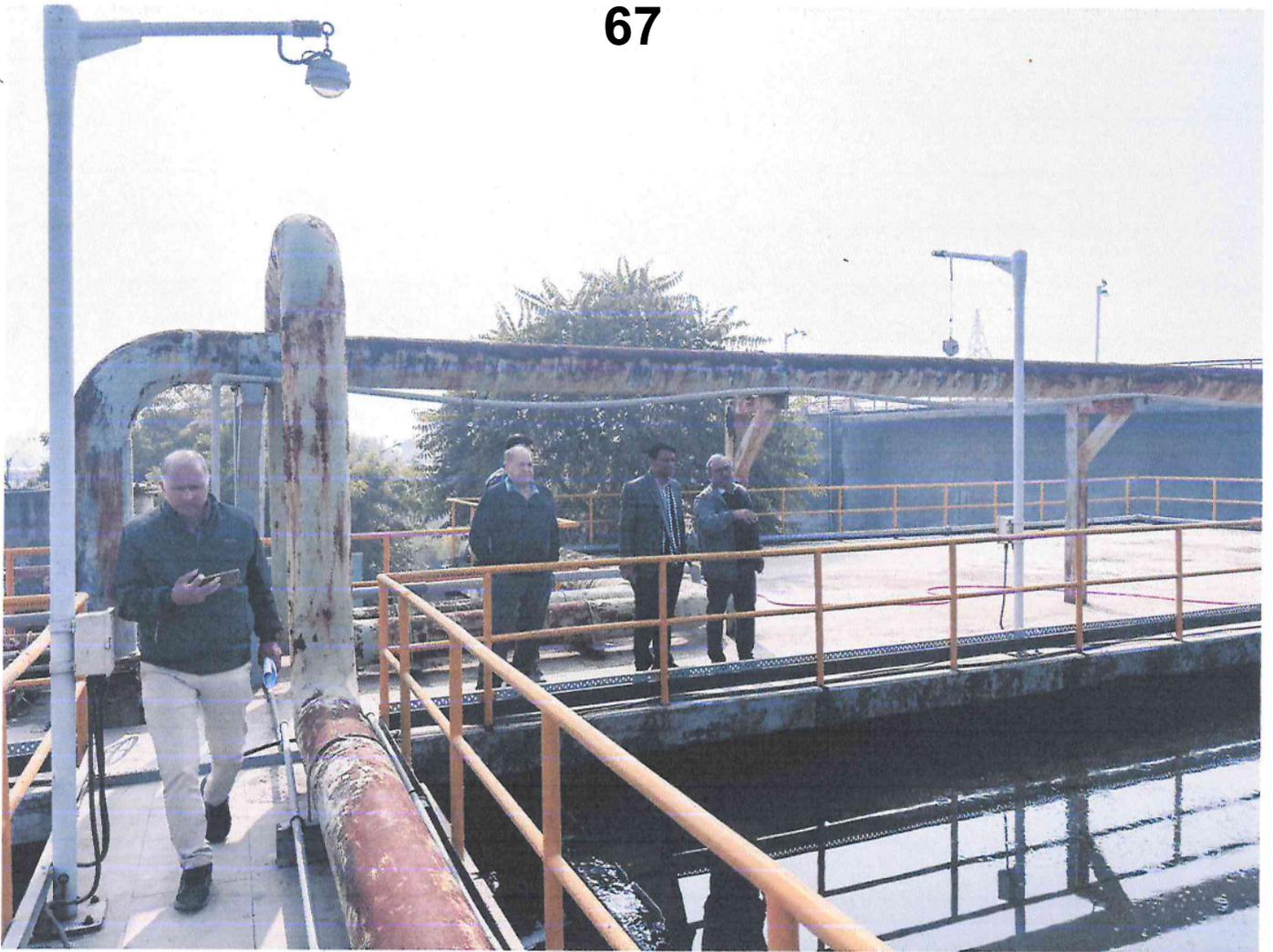
NoteCam @ iOS



Latitude: 26.797338
Longitude: 75.762398
Elevation: 381.45±4.03 m
Accuracy: 4.75 m
Time: 03-01-2026 14:03:22
Note: CETP Sanganer



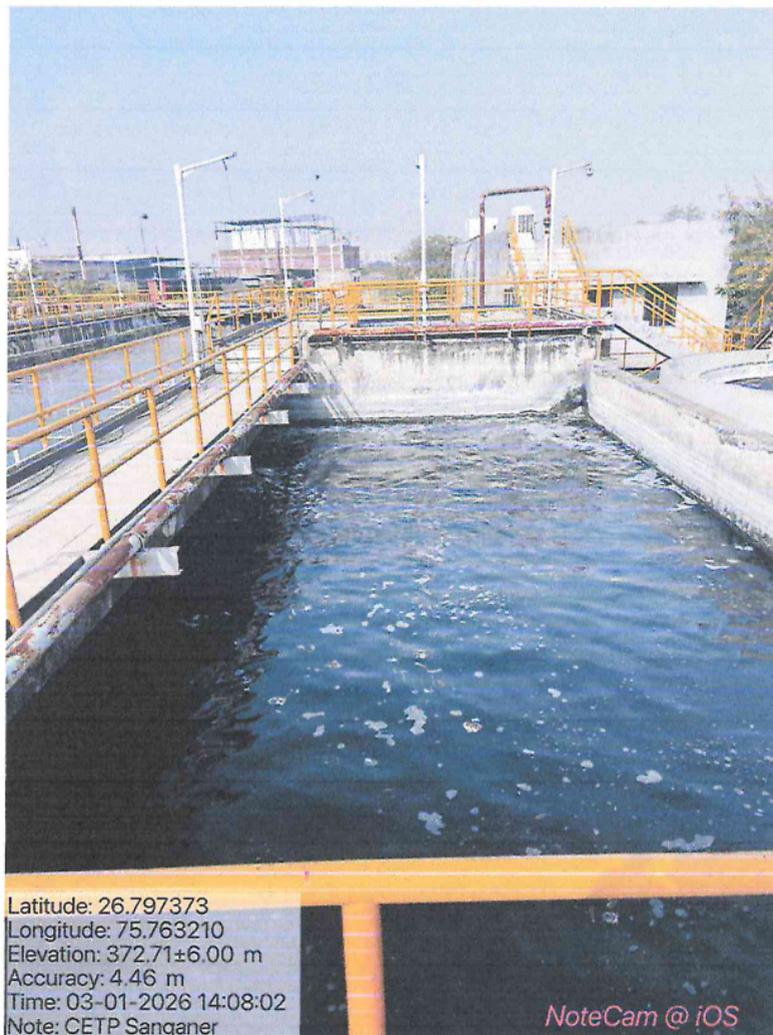
Latitude: 26.797302
Longitude: 75.762355
Elevation: 386.36±3.67 m
Accuracy: 4.72 m
Time: 03-01-2026 14:03:44
Note: CETP Sanganer



68



Latitude: 26.797274
Longitude: 75.763156
Elevation: 373.21±4.03 m
Accuracy: 4.75 m
Time: 03-01-2026 14:06:18
Note: CETP Sanganer



Latitude: 26.797373
Longitude: 75.763210
Elevation: 372.71±6.00 m
Accuracy: 4.46 m
Time: 03-01-2026 14:08:02
Note: CETP Sanganer

NoteCam @ iOS



Latitude: 26.797375
Longitude: 75.763136
Elevation: 377.86±3.00 m
Accuracy: 3.54 m
Time: 03-01-2026 14:08:10
Note: CETP Sanganer



Latitude: 26.797423
Longitude: 75.762960
Elevation: 376.98±3.00 m
Accuracy: 4.11 m
Time: 03-01-2026 14:08:34
Note: CETP Sanganer

70



Latitude: 26.797417
Longitude: 75.762890
Elevation: 378.01±5.88 m
Accuracy: 7.06 m
Time: 03-01-2026 14:08:55
Note: CETP Sanganer

NoteCam @ iOS



Latitude: 26.797424
Longitude: 75.762769
Elevation: 377.38±5.74 m
Accuracy: 7.05 m
Time: 03-01-2026 14:09:10
Note: CETP Sanganer

NoteCam @ iOS



Latitude: 26.797796
Longitude: 75.762722
Elevation: 373.40±7.11 m
Accuracy: 17.68 m
Time: 03-01-2026 14:00:35
Note: CETP Sanganeer



Latitude: 26.797514
Longitude: 75.762610
Elevation: 373.18±3.00 m
Accuracy: 11.52 m
Time: 03-01-2026 14:01:48
Note: CETP Sanganeer



NoteCam @ iOS

Latitude: 26.797618
Longitude: 75.762553
Elevation: 374.66±4.17 m
Accuracy: 4.75 m
Time: 03-01-2026 14:01:29
Note: CETP Sanganer



NoteCam @ iOS

Latitude: 26.797544
Longitude: 75.762632
Elevation: 373.92±4.00 m
Accuracy: 14.00 m
Time: 03-01-2026 14:01:15
Note: CETP Sanganer



NoteCam @ iOS

Latitude: 26.797582
Longitude: 75.762536
Elevation: 377.22±4.00 m
Accuracy: 4.81 m
Time: 03-01-2026 14:01:34
Note: CETP Sanganer



NoteCam @ iOS

Latitude: 26.797580
Longitude: 75.763242
Elevation: 376.22±3.09 m
Accuracy: 3.67 m
Time: 03-01-2026 14:07:21
Note: CETP Sanganer



NotesCam @ iOS

Latitude: 26.797219
Longitude: 75.762848
Elevation: 377.36±3.00 m
Accuracy: 3.54 m
Time: 03-01-2026 14:05:55
Note: CETP Sangner

उपखण्ड कोड :

2114680

उपखण्ड नाम व पता :

AEN_F_VI_MUHANA_MANDI



जयपुर विद्युत वितरण निगम लिमिटेड

राजिस्टर्ड कार्यालय विद्युत भवन, जनकपुर जयपुर, विद्युत उपभोग विवरण (उपभोक्ता प्रति)
PAN NO:-AABCJ6373K, GSTIN:-08AABCJ6373K1Z7, HSN CODE:-2716

टोल फ्री शिफायत नं. :

1800-180-6507

कार्यालय फोन नं. : null

कार्यालय ई-मेल :

के.नं. : 211468000243	विल माह : 202512	विल नं. : 122526418							
नाम. : SANGANER ENVIRO PROJECT DEVELOPMENT TREATMENT PLANT	उपभोग : 109230.00	विल जारी करने की तिथि : 10-12-2025							
पता : KHASRA NO. 37 MADRAMPURA SANGANER JAIPUR	नियत भुगतान तिथि : 22-12-2025	विलिंग स्थिति : R							
मोबाइल नं. : 9829068093		कुल माह विल : 1.0000							
PAN No. : -									
ई-मेल : arpitp112@gmail.com									
कैप नं. : []									
पिछली बकाया राशि (₹.)	वर्तमान देय राशि (₹.)	नियत तिथि तक कुल देय राशि(₹.)	विलम्ब भुगतान सरचार्ज(₹.)	नियत तिथि परचाव देय कुल राशि					
0.00	1718279.95	1718280	32945.61	1751226					
रोपा क्रमांक	94080	रवी. श्रेणी	NDS-HT	क्र.सं	विद्युत बिल विवरण	बिल राशि (₹.)			
खाता संख्या	06070389	टैरिफ कोड	2011XA	1	विद्युत खर्च	928455.00			
रवी खोड(कि.वा./हा.पा.)	3609.00 (KW)	शहरी/ग्रामीण	U	2	स्थाई शुल्क	527040.00			
कनेक्टिड लोड(कि.वा./हा.पा.)	3609.00 (KW)	मीटरिंग टाइप	1	3	पयूल सरचार्ज(+)/रेगुलेटरी सरचार्ज	111736.63			
कॉन्ट्रैक्ट डिमांड(के.वी.ऐ)	2196.00	मीटर स्वामित्व	B	4	डिमांड सरचार्ज	0.0			
पावर फेक्टर	0.778	साम्पाई वोल्टेज	33000	5	पावर फेक्टर सरचार्ज(+)/गोल्साहन(-)/शॉट कैपेसिटर सरचार्ज (3%)	113271.51			
बिलिंग डिमांड	1647.0000	मीटरिंग वोल्टेज	33000	6	अनाधिकृत उपभोग राशि / Diff.of Capping EC	0.0			
मीटर की स्थिति	R	डी.टी.सी. कोड	2267366001	7	री.टी./पी.टी. किराया	2200.00			
उपभोक्ता की स्थिति	R	अमानत राशि(₹)	746640.00	8	ट्रांसफार्मर किराया	0.00			
वर्तमान पठन तिथि	01-12-2025	मीटर/सी.टी.सी.टी.सुरक्षा राशि(₹)	8000.0/0.0	9	(1) अन्य/TOD Surcharge	21717.71			
गत पठन तिथि	01-11-2025	औरत मारिफ उपभोग(पू.वि.)	11590		(2) Green Energy/Parallel Charges	0.0			
वर्तमान स्थापित मीटर नं	RJV14304	गुणांक	30.00	10	रिबेट्स(-)/(1)वोल्टेज (Other Rebates)	-27853.65			
वर्तमान पठन (KWH)	71537.55	गत पठन (KWH)	67896.55		(2)गोल्सर/रिगुलेटर (TOD Rebate)	-29286.75			
वर्तमान पठन (KVAH)	85063.15	गत पठन (KVAH)	80388.30	11	निगम राशि (क्रम सं 1 से 10 तक का योग)	1647280.45			
वर्तमान पठन (KVA)	17.96	गत पठन (KVA)	18.94	12	विद्युत शुल्क वर्तमान उपभोग पर	43692.00			
बदले गये/अतिरिक्त मीटर नं	0	गुणांक		13	जल संरक्षण उपकर	10923.00			
वर्तमान पठन (KWH)	0	गत पठन (KWH)	0	14	नगरीय उपकर	16384.50			
वर्तमान पठन (KVAH)		गत पठन (KVAH)		15	अन्य देय / जमा कोड**	0			
वर्तमान पठन (KVA)		गत पठन (KVA)		16	स्टोत पर संग्रहित (TCS)/TDS	0.00			
Remarks (MC/RV case)				17	समोजित राशि (Lock Adjustment)	0.00			
TOD	युनिट	उपभोग	युनिट	18	कुल उपभोग राशि (क्रम 11 से 17 तक का योग)	1718279.95			
TOD (12PM to 4PM)	34455.0	(KWH)	109230.00	19	पिछले विल तक बकाया राशि	0.00			
TOD (6AM to 8AM)	1408.5	(KVAH)	140245.50	20	स्थगित बकाया राशि	0			
TOD (6PM to 10PM)	24846.0	(KVA)	538.80	21	राज्य सरकार द्वारा बकाया राशि (1) टैरिफ सस्मिडी	-0.000			
Green Energy Units		Incr. Units/New Ins.Units	0.00	22	(2) मध्यमवर्ती विद्युत निरक्षण योजना में अनुदान	0			
					कुल देय राशि (क्रम सं 18+19+21)	1718280			
** Sundry Adjustment Code & Description (Max 3 Entry Showing)									
पयूल/रेगुलेटरी सरचार्ज का विवरण	S.No	Code	Dsc.	BD	ED	WCC	UC	Regulatory / Other	Total Amount
Base / Regular / Special / Regulatory									
0.00 / 0.0000 / 2506.63 / 109230.0									

विल माह	202511	202510	202509	202508	202507	202506	202505	202504	202503	202502	202501	202412	मोहर अधिकृत हस्ताक्षर कर्ता
उपभोग	119160.00	126301.50	96919.50	85627.50	56812.50	10834.50	8661.00	10081.50	10797.00	17670.00	5935.50	5661.00	

Last bill amount	Last Payment due date	Last Payment	Last Payment date
1819556.66	18-11-2025	1819557.00	18-11-2025

Bank Details for payment through RTGS/NEFT

Beneficiary : JVVNL IFSC Code : YESB0CMSNOC

Account No. : JVVNL1211468000243

बार कोड



Scan & Pay



प्रिंट दिनांक : 3 Jan, 2026 3:17:03 PM

उपखण्ड कोड :
2114680

उपखण्ड नाम व पता :

AEN_F_VI_MUHANA_MANDI



जयपुर विद्युत वितरण निगम लिमिटेड

राजिस्टर्ड कार्यालय विद्युत भवन, जनपद जयपुर, विद्युत राधनोग विन्ध (मिहनाहा मण्डि)
PAN NO:-AABCJ6373K, GSTIN:-06AABCJ6373K1Z7, HSN CODE:-2716

बिल नं. :
1800-180-6607

कार्यालय फोन नं. : 222

कार्यालय ई-मेल :

कै.नं. : 211468000243	बिल माह : 202511	बिल नं. : 112526573
नाम. : SANGANER ENVIRO PROJECT DEVELOPMENT TREATMENT PLANT	उपभोग : 119160.00	बिल जारी करने की तिथि : 08-11-2025
पता : KHASRA NO. 37 MADRAMPURA SANGANER JAIPUR	नियत भुगतान तिथि : 18-11-2025	विशेष स्थिति : R
मोबाइल नं. : 9829068093		कुल नया बिल : 1.0000
PAN No. : -		
ई-मेल : arpitp112@gmail.com		
फैप नं. : 0		

पिछली बकाया राशि (₹)	वर्तमान देय राशि (₹)	नियत तिथि तक कुल देय राशि(₹)	विलम्ब भुगतान सशर्त(₹)	नियत तिथि पर्यन्त देय इकाई					
0.00	1819556.66	1819557	34842.05	1819557					
रोवा क्रमांक	94080	रवी, श्रेणी	NDS-HT	क्र.सं	विवृत बिल विवरण	बिल राशि (₹)			
खाता संख्या	06070389	टैरिफ कोड	2011XA	1	विद्युत खर्च	1012960.00			
रवी.लोड(कि.वा./हा.पा.)	3609.00 (KW)	शहरी/ग्रामीण	U	2	स्पाई शल्क	527040.00			
कनेक्टेड लोड(कि.वा./हा.पा.)	3609.00 (KW)	मीटरिंग टाइप	1	3	पयुक्त सरचार्ज(+)/रेगुलेटरी सरचार्ज	126236.25			
कॉन्ट्रैक्ट डिमांड(के वी ऐ)	2196.00	मीटर स्वामित्व	B	4	डिमांड सरचार्ज	0.00			
पावर फेक्टर	0.790	सप्लाई वोल्टेज	33000	5	पावर फेक्टर सरचार्ज(+)/मोल्दाइन(-)/रॉट कैपेसिटर सरचार्ज (3%)	111414.80			
बिलिंग डिमांड	1647.0000	मीटरिंग वोल्टेज	33000	6	अनाधिकृत उपभोग राशि / Diff. of Capping EC	0.00			
मीटर की स्थिति	R	डी.टी.सी. कोड	2267366001	7	सी.टी./पी.टी. किराया	2200.00			
उपभोक्ता की स्थिति	R	अमानत राशि(₹)	746640.00	8	ट्रांसफार्मर किराया	0.00			
वर्तमान पठन तिथि	01-11-2025	मीटर/सी.टी.सी.टी.सुरक्षा राशि(₹)	8000.0/0.0	9	(1) अन्य/TOD Surcharge	25011.65			
गत पठन तिथि	01-10-2025	अतिरिक्त मासिक उपभोग(पू.वि.)	11590		(2) Green Energy/Parallel Charges	0.00			
वर्तमान स्थापित मीटर नं	RJV14304	गुणांक	30.00	10	रिबेट्स(-)/(1)वोल्टेज (Other Rebates)	-20365.80			
वर्तमान पठन (KWH)	67896.55	गत पठन (KWH)	63924.55	11	(2)सोलर/सिंक्लर (TOD Rebate)	-32274.08			
वर्तमान पठन (KVAH)	80388.30	गत पठन (KVAH)	75365.15	12	निगम राशि (क्रम सं 1 से 10 तक का योग)	17421.02.68			
वर्तमान पठन (KVA)	18.94	गत पठन (KVA)	19.10	13	विद्युत शल्क वर्तमान उपभोग पर	47684.00			
बदले गये/अतिरिक्त मीटर नं	0	गुणांक		14	जल संरक्षण उपकर	11916.00			
वर्तमान पठन (KWH)	0	गत पठन (KWH)	0	15	नगरीय उपकर	17874.00			
वर्तमान पठन (KVAH)		गत पठन (KVAH)		16	अन्य देय / जना कोड	0			
वर्तमान पठन (KVA)		गत पठन (KVA)		17	स्क्रॉल पर संग्रहित (TCSVTDS)	0.00			
Remarks (MC/RV case)				18	संशोधित राशि (Lock Adjustment)	0.00			
TOD	यूनिट	उपभोग	यूनिट	19	कुल उपभोग राशि (क्रम 11 से 17 तक का योग)	1819556.66			
TOD (12PM to 4PM)	37969.5	(KWH)	119160.00	20	पिछले बिल तक बकाया राशि	0.00			
TOD (6AM to 8AM)	1602.0	(KVAH)	150694.50	21	स्थगित बकाया राशि	0			
TOD (6PM to 10PM)	28624.5	(KVA)	568.20	22	सब्सक्राइबर द्वारा बिल राशि (1) वैरिफ साइड	-0.000			
Green Energy Units		Incr. Units/New Ins.Units	0.00		(2) मजबूती सिस्टम बिल ऊर्जा संयोजन में अग्रगत	0			
					कुल देय राशि (क्रम सं 18-19-21)	1819557			
पयुक्त/रेगुलेटरी सरचार्ज का विवरण				** Sundry Adjustment Code & Description (Max 3 Entry Showing)					
Base / Regular / Special / Regulatory	S.No	Code	Desc.	BD	ED	WCC	UC	Other	Total Amount
0.00 / 4569.6300 / 2506.63 / 119160.0									

विल माह	202510	202509	202508	202507	202506	202505	202504	202503	202502	202501	202412	202411	मौजूदा उपभोग
उपभोग	126301.50	96919.50	85627.50	56812.50	10834.50	8661.00	10081.50	10797.00	17670.00	5935.50	5661.00	10579.50	उपभोग कुल

Last bill amount	Last Payment due date	Last Payment	Last Payment date
1766502.31	17-10-2025	1766502.00	13-10-2025

Bank Details for payment through RTGS/NEFT
Beneficiary : JVVNL IFSC Code : YESB0CMSNOC
Account No. : JVVNL1211468000243



बिल दिनांक : 4 Dec 2025 04:02:27 PM

उपखण्ड कोड :

2114680

उपखण्ड नाम व पता :

AEN_F_VI_MUHANA_MANDI



जयपुर विद्युत वितरण निगम लिमिटेड

राजस्थान कार्यालय विद्युत भवन, जयपुर, जयपुर, विद्युत उपभोग विवरण (उपभोगी प्रशि)
PAN NO:-AABCJ6373K, GSTIN:-66AABCJ6373K1Z7, HSN CODE:-2716

दोल प्री विकल्प नं.:

1800-180-5507

कार्यालय फोन नं.:

011

कार्यालय ई-मेल:

केंद्र नं. : 211468000243	विल माह : 202510	विल नं. : 102524183
नाम. : SANGANER ENVIRO PROJECT DEVELOPMENT TREATMENT PLANT	उपभोग : 126301.50	विल जारी करने की तिथि : 07-10-2025
पता : KHASRA NO. 37 MADRAMPURA SANGANER JAIPUR	नियत भुगतान तिथि : 17-10-2025	विलिंग तिथि : R
मोबाइल नं. : 9829068093		कुल माह विल : 1.0000
PAN No. : -		
ई-मेल : arpltp112@gmail.com		
कॉप नं. : []		

पिछली बकाया राशि (₹)		वर्तमान देय राशि (₹)		नियत तिथि तक कुल देय राशि(₹)		विलान भुगतान सरद्वारज(₹)		नियत तिथि परयात देय कुल राशि	
0.00		1766502.31		1766502		33688.13		1800190	
रोवा क्रमांक	94080	रवी. श्रेणी	NDS-HT	क्र.सं	विद्युत विल विवरण				विल राशि (₹)
खाता संख्या	06070389	टैरिफ कोड	2011XA	1	विद्युत खर्च				1117788.28
रवी.लोड(कि.वा./हा.पा.)	3609.00 (KW)	शहरी/ग्रामीण	U	2	स्थाई शुल्क				494100.00
कनेक्ट्रेड लोड(कि.वा./हा.पा.)	3609.00 (KW)	मीटरिंग टाइप	1	3	पयुल सरद्वारज(+)/रेगुलेटरी सरद्वारज				42440.68
कॉन्ट्रैक्ट डिमांड(को वी ऐ)	2196.00	मीटर स्वामित्व	B	4	डिमांड सरद्वारज				0.0
पावर फेक्टर	0.836	सप्लाई वोल्टेज	33000	5	पावर फेक्टर सरद्वारज(+)/प्रोत्साहन(-)/ग्रांट क्रेडिटसर सरद्वारज (3%)				82912.22
विलिंग डिमांड	1647.0000	मीटरिंग वोल्टेज	33000	6	अनाधिकृत उपभोग राशि / Diff.of Capping EC				0.0
मीटर की स्थिति	R	डी.टी.सी. कोड	2267366001	7	सी.टी./पी.टी. किराया				2200.00
उपभोगी की स्थिति	R	अमानत राशि(₹)	746640.00	8	ट्रान्सफार्मर किराया				0.00
वर्तमान पढन तिथि	01-10-2025	मीटर/सी.टी.सी.टी.सुरक्षा राशि(₹)	8000.0/0.0	9	(1) अन्य/TOD Surcharge				28119.11
गत पढन तिथि	01-09-2025	औसत मासिक उपभोग(पू.वि.)	11590		(2) Green Energy/Parallel Charges				0.0
वर्तमान स्थापित मीटर नं	RJV14304	गुणांक	30.00	10	रिवेट्स(-)/(1)वोल्टेज (Other Rebates)				-33533.05
वर्तमान पढन (KWH)	63924.55	गत पढन (KWH)	59714.50		(2)सीलर/रिडकलर (TOD Rebate)				-35600.90
वर्तमान पढन (KVAH)	75365.15	गत पढन (KVAH)	70329.35	11	निगम राशि (क्रम सं 1 से 10 तक का योग)				1684406.34
वर्तमान पढन (KVA)	19.10	गत पढन (KVA)	17.28	12	विद्युत शुल्क वर्तमान उपभोग पर				50520.60
बदले गये/अतिरिक्त मीटर नं	0	गुणांक		13	जल संरक्षण उपकर				12630.15
वर्तमान पढन (KWH)	0	गत पढन (KWH)	0	14	नगरीय उपकर				18945.22
वर्तमान पढन (KVAH)		गत पढन (KVAH)		15	अन्य देय/जमा कोड**				0
वर्तमान पढन (KVA)		गत पढन (KVA)		16	स्वीच पर संग्रहित (TCS)/TDS				0.00
Remarks (MC/RV case)				17	समोजित राशि (Lock Adjustment)				0.00
TOD	युनिट	उपभोग	युनिट	18	कुल उपभोग राशि (क्रम 11 से 17 तक का योग)				1766502.31
TOD (12PM to 4PM)	40227.0	(KWH)	126301.50	19	पिछले विल तक बकाया राशि				0.00
TOD (6AM to 8AM)	1662.0	(KVAH)	151074.00	20	स्थगित बकाया राशि				0
TOD (6PM to 10PM)	30942.0	(KVA)	573.00	21	राज्य सरकार द्वारा बढन राशि (1) टैरिफ सजिमेदी				-0.000
Green Energy Units		Incr. Units/New Ins.Units	0.00		(2) मध्यमवर्गी किराया मिला राजर्न बाउण्ड नं अणुदाग				0
				22	कुल देय राशि (क्रम सं 18+19-21)				1766502
पयुल/रेगुलेटरी सरद्वारज का विवरण		** Sundry Adjustment Code & Description (Max 3 Entry Showing)							
Base / Regular / Special / Regulatory	S.No	Code	Disc.	BD	ED	WCC	UC	Other	Total Amount
35364.42 / 4569.6300 / 2506.63 / 0.0									

पिछले बारस विलिंग माह में अंशित उपभोग एवं युनिट												मीटर अंशिकृत इस्ताखर कर्ता
विल माह	202509	202508	202507	202506	202505	202504	202503	202502	202501	202412	202411	
उपभोग	96919.50	85627.50	56812.50	10834.50	8661.00	10081.50	10797.00	17670.00	5935.50	5661.00	10579.50	5481.00

Last bill amount	Last Payment due date	Last Payment	Last Payment date
1455692.13	19-09-2025	1455692.00	15-09-2025

Bank Details for payment through RTGS/NEFT
Beneficiary : JVVNL IFSC Code : YESB0CMSNOC
Account No. : JVVNL1211468000243



प्रिंट दिनांक : 4 Dec, 2025 6:40:33 PM

उपखण्ड कोड :

2114680

उपखण्ड नाम व पता :

AEN_F_VI_MUHANA_MANDI



जयपुर विद्युत वितरण निगम लिमिटेड

राजिस्टर्ड कार्यालय विद्युत भवन, जनपद जयपुर, विद्युत उपभोग विभाग (जयमोक्ष प्रति)
PAN NO:-AABCJ6373K, GSTIN:-08AABCJ6373K1Z7, HSN CODE:- 2716

टोल फ्री शिकायत नं. :

1800-180-6507

कार्यालय फोन नं. : null

कार्यालय ई-मेल :

के.नं. : 211468000243	विल माह : 202509	विल नं. : 092511074							
नाम. : SANGANER ENVIRO PROJECT DEVELOPMENT TREATMENT PLANT	उपभोग : 96919.50	विल जारी करने की तिथि : 09-09-2025							
पता : KHASRA NO. 37 MADRAPURA SANGANER JAIPUR	नियत भुगतान तिथि : 19-09-2025	विलिंग तिथि : R							
मोबाइल नं. : 9829068093		कुल माह विल : 1.0000							
PAN No. : -									
ई-मेल : arpilp112@gmail.com									
कैप नं. : []									
पिछली बकाया राशि (रु.)	वर्तमान देय राशि (रु.)	नियत तिथि तक कुल देय राशि(रु.)	विलम्ब भुगतान सरचार्ज(रु.)	नियत तिथि परचात देय कुल राशि					
0.00	1455692.13	1455692	27853.89	1483546					
संवा क्रमांक	94080	स्वी. श्रेणी	NDS-HT	विद्युत बिल विवरण	बिल राशि (रु.)				
खाता संख्या	06070389	टैरिफ कोड	2011XA	1	विद्युत खर्च	857737.58			
स्वी.सोड(कि.वा./हा.पा.)	3609.00 (KW)	शहरी/ग्रामीण	U	2	स्पाई शल्क	494100.00			
कनेक्टेड लोड(कि.वा./हा.पा.)	3609.00 (KW)	मीटरिंग टाइप	1	3	मूल सरचार्ज(+)/रेगुलेटरी सरचार्ज	50007.34			
कॉन्ट्रैक्ट डिमांड(के वी ऐ)	2196.00	मीटर स्वामित्व	B	4	डिमांड सरचार्ज	0.0			
पावर फेक्टर	0.881	रिफाई वोल्टेज	33000	5	पावर फेक्टर सरचार्ज(+)/प्रोत्साहन(-)/शंट कैपेसिटर सरचार्ज (3%)	15781.51			
विलिंग डिमांड	1647.0000	मीटरिंग वोल्टेज	33000	6	अनाधिकृत उपभोग राशि / Diff.of Capping EC	0.0			
मीटर की स्थिति	R	डी.टी.सी. कोड	2267366001	7	सी.टी./पी.टी. किराया	2200.00			
उपभोक्ता की स्थिति	R	अमानत राशि(रु.)	746640.00	8	ट्रांसफार्मर किराया	0.00			
वर्तमान पढन तिथि	01-09-2025	मीटर/सी.टी.सी.टी.सुरक्षा राशि(रु.)	8000.0/0.0	9	(1) अन्य/TOD Surcharge	22710.21			
गत पढन तिथि	01-08-2025	अंतिम मासिक उपभोग(ग.वि.)	11590		(2) Green Energy/Parallel Charges	0.0			
वर्तमान स्थापित मीटर नं	RJV14304	गुणांक	30.00	10	रिवेन्स(-)(1)वोल्टेज (Other Rebates)	-25732.13			
वर्तमान पढन (KWH)	59714.50	गत पढन (KWH)	56483.85		(2)रोलर/रिप्रिंकेलर (TOD Rebate)	-24110.06			
वर्तमान पढन (KVAH)	70329.35	गत पढन (KVAH)	66662.35	11	निगम राशि (क्रम सं 1 से 10 तक का योग)	1392694.45			
वर्तमान पढन (KVA)	17.28	गत पढन (KVA)	17.32	12	विद्युत शल्क वर्तमान उपभोग पर	38767.80			
घड़ल गये/अतिरिक्त मीटर नं	0	गुणांक		13	जल संरक्षण उपकर	9691.95			
वर्तमान पढन (KWH)	0	गत पढन (KWH)	0	14	नगरीय उपकर	14537.93			
वर्तमान पढन (KVAH)		गत पढन (KVAH)		15	अन्य देय/जमा कोड**	0			
वर्तमान पढन (KVA)		गत पढन (KVA)		16	स्त्रोत पर संग्रहित (TCS)/TDS	0.00			
Remarks (MC/RV case)				17	समोजित राशि (Lock Adjustment)	0.00			
TOD	युनिट	उपभोग	युनिट	18	कुल उपभोग राशि (क्रम 11 से 17 तक का योग)	1455692.13			
TOD (12PM to 4PM)	27243.0	(KWH)	96919.50	19	पिछले विल तक बकाया राशि	0.00			
TOD (6AM to 8AM)	1582.5	(KVAH)	110010.00	20	स्थगित बकाया राशि	0			
TOD (6PM to 10PM)	24870.0	(KVA)	518.40	21	राज्य सरकार द्वारा बढन राशि (1) टैरिफ संश्लेषी	-0.000			
Green Energy Units		Incr. Units/New Ins.Units	0.00	22	(2) मुख्यमंत्री किराया निवृत्त जर्ज शोचना में अनुदान	0			
					कुल देय राशि (क्रम सं 18+19+21)	1455692			
पयल/रेगुलेटरी सरचार्ज का विवरण				** Sundry Adjustment Code & Description (Max 3 Entry Showing)					
Base / Regular / Special / Regulatory	S.No	Code	Disc.	BD	ED	WCC	UC	Other	Total Amount
27137.46 / 4569.6300 / 2506.63 / 0.0									

पिछले बारह विलिंग माह में अंकित उपभोग एवं युनिट													गोहर अभिकृत प्रस्तावकर्ता
विल माह	202508	202507	202506	202505	202504	202503	202502	202501	202412	202411	202410	202409	
उपभोग	85627.50	58812.50	10834.50	8661.00	10081.50	10797.00	17670.00	5935.50	5661.00	10579.50	5481.00	18218.00	

Last bill amount	Last Payment due date	Last Payment	Last Payment date
1310415.17	18-08-2025	1310415.00	11-08-2025

Bank Details for payment through RTGS/NEFT

Beneficiary : JVVNL IFSC Code : YESB0CMSNOC

Account No. : JVVNL1211468000243

बार कोड



Scan & Pay



प्रिंट दिनांक : 4 Dec, 2025 6:40:40 PM

उपखण्ड कोड :
2114680

उपखण्ड नाम व पता :

AEN_F_VI_MUHANA_MANDI



जयपुर विद्युत वितरण निगम लिमिटेड

रजिस्टर्ड कार्यालय विद्युत भवन, जनपथ जयपुर, विद्युत उपभोग विपन्न (उपभोक्ता प्रशि)
PAN NO:-AABCJ6373K, GSTIN:-09AABCJ6373K127, HSN CODE:- 2716

टोल फ्री शिकायत नं. :
1800-180-6507

कार्यालय फोन नं. : null
कार्यालय ई-मेल :

के.नं. : 211468000243	विल माह : 202508	दिल नं. : 082523978
नाम. : SANGANER ENVIRO PROJECT DEVELOPMENT TREATMENT PLANT	उपभोग : 85627.50	विल जारी करने की तिथि : 07-08-2025
पता : KHASRA NO. 37 MADRAMPURA SANGANER JAIPUR	नियत भुगतान तिथि : 18-08-2025	विलिंग रिथति : R
मोबाइल न. : 9829068093		कुल माह विल : 1.0000
PAN No. : -		
ई-मेल : arpitp112@gmail.com		
कैप नं. : 0		
पिछली बकाया राशि (रु.) : 0.00	वर्तमान देय राशि (रु.) : 1310415.17	नियत तिथि तक कुल देय राशि(रु.) : 1310415
		विलम्ब भुगतान सरचार्ज(रु.) : 25095.15
		नियत तिथि परमात्र देय कुल राशि : 1335510
सोबा क्रमांक : 94080	स्वी. श्रेणी : NDS-HT	क्र.सं. : 1
खाता संख्या : 06070389	टैरिफ कोड : 2011XA	विद्युत बिल विवरण : विद्युत खर्च
स्वी.लोड(कि.वा./हा.पा.) : 3609.00 (KW)	शहरी/ग्रामीण : U	2
कनेक्टड लोड(कि.वा./हा.पा.) : 3609.00 (KW)	मीटरिंग टाइप : 1	3
कॉन्ट्रैक्ट डिमांड(के वी ऐ) : 2196.00	मीटर स्वामित्व : B	4
पावर फेक्टर : 0.963	साम्राई चोल्टेज : 33000	5
विलिंग डिमांड : 1647.0000	मीटरिंग चोल्टेज : 33000	6
मीटर की स्थिति : R	डी.टी.सी. कोड : 2267366001	7
उपभोक्ता की स्थिति : R	अमानत राशि(रु.) : 746640.00	8
वर्तमान पठन तिथि : 01-08-2025	मीटर/सी.टी.सी.टी.सुरक्षा राशि(रु.) : 8000.0/0.0	9
गत पठन तिथि : 01-07-2025	औसत मासिक उपभोग(गु.वि.) : 11590	10
वर्तमान स्थापित मीटर नं. : RJV14304	गुणांक : 30.00	11
वर्तमान पठन (KWH) : 56483.85	गत पठन (KWH) : 53629.60	12
वर्तमान पठन (KVAH) : 66662.35	गत पठन (KVAH) : 63698.90	13
वर्तमान पठन (KVA) : 17.32	गत पठन (KVA) : 15.16	14
वदले गये/अतिरिक्त मीटर नं. : 0	गुणांक : 0	15
वर्तमान पठन (KWH) : 0	गत पठन (KWH) : 0	16
वर्तमान पठन (KVAH) : 0	गत पठन (KVAH) : 0	17
वर्तमान पठन (KVA) : 0	गत पठन (KVA) : 0	18
Remarks (MC/RV case) : TOD	युनिट : उपभोग	19
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उपखण्ड कोड :

2114680

उपखण्ड नाम व पता :

AEN_F_VI_MUHANA_MANDI



जयपुर विद्युत वितरण निगम लिमिटेड

रजिस्टर्ड कार्यालय विद्युत भवन, जनकपुर जयपुर, विद्युत उपभोग विपन्न (उपभोक्ता प्रति)
PAN HO:-AABCJ6373K, GSTIN:-68AABCJ6373K1Z7, HSN CODE:-2716

टोल फ्री शिकायत नं. :

1800-180-6507

कार्यालय फोन नं. : null

कार्यालय ई-मेल :

के.नं. : 211468000243	विल माह : 202507	दिल नं. : 072519836
नाम. : SANGANER ENVIRO PROJECT DEVELOPMENT TREATMENT PLANT	उपभोग : 56812.50	विल जारी करने की तिथि : 14-07-2025
पता : KHASRA NO. 37 MADRAMPURA SANGANER JAIPUR	नियत भुगतान तिथि : 24-07-2025	बिलिंग तिथि : R
मोबाइल नं. : 9829068093		कुल माह विल : 1.0000
PAN No. : -		
ई-मेल : arpitp112@gmail.com		
कैप नं. : []		

पिछली बकाया राशि (रु.)	वर्तमान देय राशि (रु.)	नियत तिथि तक कुल देय राशि(रु.)	विलम्ब भुगतान सारवाजर्ज(रु.)	नियत तिथि परवात देय कुल राशि					
0.00	987942.13	981931	18900.06	1000831					
सेवा क्रमांक	94080	रवी. श्रेणी	NDS-HT	क्र.सं	विद्युत विल विवरण	विल राशि (रु.)			
खाता संख्या	06070389	टैरिफ कोड	2011XA	1	विद्युत खर्च	502790.63			
रवी.लोड(कि.वा./हा.पा.)	3609.00 (KW)	शहरी/ग्रामीण	U	2	स्थाई शुल्क	494100.00			
कनेक्टेड लोड(कि.वा./हा.पा.)	3609.00 (KW)	मीटरिंग टाइप	1	3	पयूल सरवाजर्ज(+)/रेगुलेटरी सरवाजर्ज	22983.76			
कॉन्ट्रैक्ट डिमांड(के वी ऐ)	2196.00	मीटर स्वामित्व	B	4	डिमांड सरवाजर्ज	0.0			
पावर फेक्टर	0.973	सप्लाई वोल्टेज	33000	5	पावर फेक्टर सरवाजर्ज(+)/प्रोत्साहन(-)/शंट कैपेसिटर सरवाजर्ज (3%)	-6217.46			
बिलिंग डिमांड	1647.0000	मीटरिंग वोल्टेज	33000	6	अनाधिकृत उपभोग राशि / Diff.of Capping EC	0.0			
मीटर की स्थिति	R	डी.टी.सी. कोड	2267366001	7	सी.टी./पी.टी. किराया	2200.00			
उपभोक्ता की स्थिति	R	अमानत राशि(रु)	746640.00	8	ट्रांसफार्मर किराया	0.00			
वर्तमान पठन तिथि	01-07-2025	मीटर/सी.टी.सी.टी.सुरक्षा राशि(रु)	8000.0/0.0	9	(1) अन्य/TOD Surcharge	8002.70			
गत पठन तिथि	01-06-2025	ऑनस मासिक उपभोग(पू.वि)	11590		(2) Green Energy/Parallel Charges	0.0			
वर्तमान स्थापित मीटर नं	RJV14304	गुणांक	30.00	10	रिवेट्स(-)/(1)वोल्टेज (Other Rebates)	-15083.72			
वर्तमान पठन (KWH)	53629.60	गत पठन (KWH)	51735.85		(2)रोलर/स्क्रिकलर (TOD Rebate)	-17443.35			
वर्तमान पठन (KVAH)	63698.90	गत पठन (KVAH)	61753.00	11	निगम राशि (क्रम सं 1 से 10 तक का योग)	991332.56			
वर्तमान पठन (KVA)	15.16	गत पठन (KVA)	3.22	12	विद्युत शुल्क वर्तमान उपभोग पर	22725.00			
बदले गये/अतिरिक्त मीटर नं	0	गुणांक		13	जल संरक्षण उपकर	5681.25			
वर्तमान पठन (KWH)	0	गत पठन (KWH)	0	14	नगरीय उपकर	8521.88			
वर्तमान पठन (KVAH)		गत पठन (KVAH)		15	अन्य देय/जमा कोड**	-40318.56			
वर्तमान पठन (KVA)		गत पठन (KVA)		16	स्त्रोत पर संग्रहित (TCS)/TDS	0.00			
Remarks (MC/RV case)				17	समोजित राशि (Lock Adjustment)	0.00			
TOD	युनिट	उपभोग	युनिट	18	कुल उपभोग राशि (क्रम 11 से 17 तक का योग)	987942.13			
TOD (12PM to 4PM)	19710.0	(KWH)	56812.50	19	पिछले विल तक बकाया राशि	0.00			
TOD (6AM to 8AM)	1118.4	(KVAH)	58377.00	20	स्थगित बकाया राशि	0			
TOD (6PM to 10PM)	8483.4	(KVA)	454.80	21	राज्य सरकार द्वारा बहन राशि (1) टैरिफ सुविधाओं	-0.000			
Green Energy Units	Incr. Units/New Ins.Units		0.00	22	(2) मछामर्जी किसान मित्र ऊर्जा योजना में अनुदान	0			
					बिल देय राशि (क्रम सं 18+19-21)	981931			
पयूल/रेगुलेटरी सरवाजर्ज का विवरण				** Sundry Adjustment Code & Description (Max 3 Entry Showing)					
Base / Regular / Special / Regulatory	S.No	Code	Dsc.	BD	ED	WCC	UC	Other	Total Amount
15907.50 / 4569.6300 / 2506.63 / 0.0	1	56	D	10079.64	0.00	0.00	0.00	0.00	10079.64
	2	54	C	50398.20	0.00	0.00	0.00	0.00	50398.20
	3	110	c	6010.97	0.00	0.00	0.00	0.00	6010.97

पिछले बारह बिलिंग माह में अंकित उपभोग एवं युनिट													
विल माह	202506	202505	202504	202503	202502	202501	202412	202411	202410	202409	202408	202407	मीटर अचिकृत हस्तांतर कर्ता
उपभोग	10834.50	8661.00	10081.50	10797.00	17670.00	5935.50	5661.00	10579.50	5481.00	18218.00	14236.50	19278.00	

Last bill amount	Last Payment due date	Last Payment	Last Payment date
605768.19	23-06-2025	605768.00	17-06-2025

Bank Details for payment through RTGS/NEFT

Beneficiary : JVVNL IFSC Code : YESB0CMSNOC

Account No. : JVVNL1211468000243

बार कोड

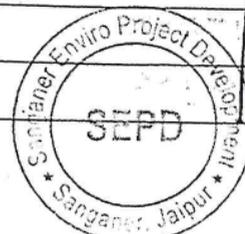


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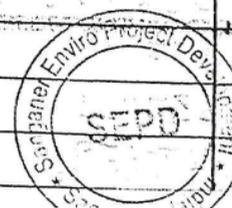
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23/7/25	330996	330742	254
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25/7/25	331483	331232	251
26/7/25	331703	331483	220
27/7/25	331953	331703	250
28/7/25	332174	331953	221
29/7/25	332408	332174	234
30/7/25	332661	332408	253
31/7/25	332936	332661	275
1/8/25	333174	332936	238
02/8/25	333398	333174	224
03/8/25	333630	333398	232
04/8/25	333848	333630	218
05/8/25	334074	333848	226
06/8/25	334309	334074	235
07/08/25	334546	334309	237
08/08/25	334785	334546	239
09/08/25	334933	334785	148
10/08/25	335084	334933	151
11/08/25	335255	335084	171
12/08/25	335455	335255	200
13/08/25	335702	335455	247
14/08/25	335943	335702	241
15/08/25	336200	335943	257
16/08/25	336481	336200	281
17/08/25	336745	336481	264
18/08/25	337003	336745	258
19/08/25	337251	337003	248
20/08/25	337521	337251	272



Date	Current Reading	previous Reading	Total
21/8/25	337471	337251	226
22/8/25	337689	337471	218
23/8/25	337932	337689	243
24/8/25	338180	337932	248
25/8/25	338451	338180	271
26/8/25	338702	338451	251
27/8/25	338974	338702	272
28/8/25	339201	338974	227
29/8/25	339469	339201	268
30/8/25	339736	339469	267
31/8/25	340076	339736	340
1/9/25	340397	340076	321
2/9/25	340723	340397	326
3/9/25	341003	340723	280
04/9/25	341304	341003	301
05/9/25	341592	341304	288
06/9/25	341860	341592	268
07/9/25	342140	341860	280
8/9/25	342400	342140	260
9/9/25	342760	342400	360
10/9/25	343289	342760	529
11/9/25	343839	343289	550
12/9/25	344489	343839	650
13/9/25	345199	344489	710
14/9/25	345851	345199	652
15/9/25	346553	345851	302
16/9/25	346554	346553	401
17/9/25	346985	346554	431
18/9/25	347505	346985	520
19/9/25	348106	347505	601

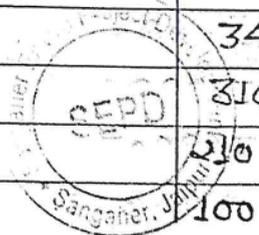
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Date	Current Reading	previous Reading	Total Cam 3
20/9/25	348686	348106	580
21/9/25	349387	348686	701
22/9/25	350007	349387	620
23/9/25	350517	350007	510
24/9/25	350937	350517	420
25/9/25	351387	350937	450
26/9/25	351767	351387	380
27/9/25	352377	351767	610
28/9/25	353057	352377	680
29/9/25	353477	353057	420
30/9/25	354079	353477	602
01/10/25	354632	354079	553
02/10/25	355242	354632	610
03/10/25	355836	355242	594
04/10/25	356586	355836	750
05/10/25	357176	356586	590
06/10/25	357796	357176	620
07/10/25	358237	357796	441
08/10/25	358747	358237	510
09/10/25	359367	358747	620
10/10/25	359787	359367	420
11/10/25	360307	359787	520
12/10/25	360527	360307	220
13/10/25	360897	360527	370
14/10/25	361237	360897	340
15/10/25	361617	361237	380
16/10/25	361962	361617	345
17/10/25	362272	361962	310
18/10/25	362062	362272	210
19/10/25	362162	362062	100

Date 11
Page



Date	Current Reading	Previous Reading	Total
20/10/25	362212	362062	
21/10/25	362282	362012	50
22/10/25	362392	362282	70
23/10/25	362489	362392	110
24/10/25	362609	362489	97
25/10/25	362749	362609	320
26/10/25	362903	362749	140
27/10/25	363103	362903	154
28/10/25	363597	363103	200
29/10/25	363662	363597	494
30/10/25	363707	363662	65
31/10/25	363767	363707	45
04/11/25	363809	363767	60
02/11/25	363869	363809	42
03/11/25	363932	363869	60
04/11/25	364002	363932	63
05/11/25	364058	364002	70
06/11/25	364140	364058	56
07/11/25	364258	364140	90
08/11/25	364357	364258	110
09/11/25	364458	364357	99
10/11/25	364618	364458	101
11/11/25	364724	364618	160
12/11/25	364856	364724	106
13/11/25	365157	364856	132
14/11/25	365957	365157	301
15/11/25	366877	365957	800
16/11/25	367887	366877	920
17/11/25	369007	367887	1010
18/11/25	370007	369007	1120
			1020

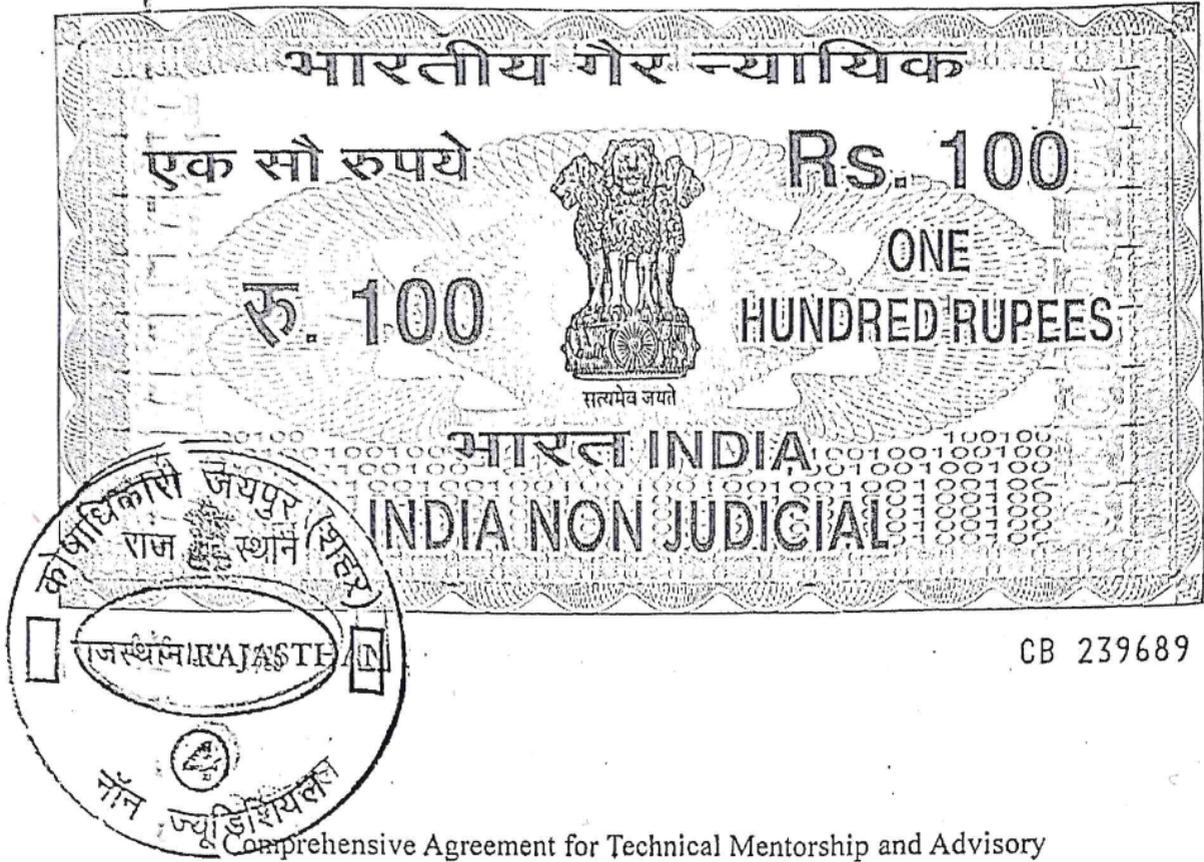
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 SPURRY PONTONIA



1 MLD = 1000000 Ltr water

Date	Current Reading	Previous Reading	Total cons (
19/11/25	371028	370027	1001 ✓
20/11/25	372048	371028	1020
21/11/25	373057	372048	1009
22/11/25	374160	373057	1103
23/11/25	375540	374160	1380
24/11/25	376930	375540	1390
25/11/25	378326	376930	1396
26/11/25	379725	378326	1399
27/11/25	381273	379725	1548
28/11/25	382830	381273	1557
29/11/25	384247	382830	1417
30/11/25	385609	384247	1362
1/12/25	387117	385609	1508
02/12/25	388657	387117	1540
03/12/25	(389928)	388657	1271
04/12/25	391276	389928	1348
05/12/25	393078	391276	1802
06/12/25	394625	393078	1547
07/12/25	395825	394625	1200
08/12/25	397342	395825	1517
09/12/25	399127	397342	1785
10/12/25	400614	399127	1487
11/12/25	402188	400614	1574
12/12/25	403808	402188	1620
13/12/25	405148	403808	1340
14/12/25	406227	405148	1079
15/12/25	408016	406227	1789
16/12/25	409336	408016	1320
17/12/25	410956	409336	1620
18/12/25	412965	410956	2009





**Comprehensive Agreement for Technical Mentorship and Advisory
Services**

This Agreement is entered into on the day Thursday July 03rd 2025 between Dr. Aditya Choudhary (hereinafter referred to as the 'Technical Advisor/Consultant'), and Sanganer Enviro Project Development (hereinafter referred to as 'SEPD'), collectively referred to as the 'Parties'.

RECITALS

WHEREAS, SEPD operates the Common Effluent Treatment Plant (CETP) with integrated Zero Liquid Discharge (ZLD) facilities at Sanganer, Rajasthan; AND WHEREAS, the Consultant has the expertise in environmental engineering and wastewater treatment processes and has agreed to provide technical mentorship and guidance for the operation and enhancement of the said CETP and ZLD system; NOW, THEREFORE, the parties hereby agree as follows:

[Handwritten signature]

For Sanganer Enviro Project Development

[Handwritten signature]

Director

For Sanganer Enviro Project Development

[Handwritten signature]

Director

1. Objective

The objective of this engagement is to enable process refinement, sustainable operations, and continual enhancement of the Common Effluent Treatment Plant (CETP) and Zero Liquid Discharge (ZLD) systems managed by SEPD at Sanganer. The Technical Advisor shall provide consultative inputs and strategic guidance in the overall optimization of technical operations.

2. Scope of Engagement

The Technical Advisor shall, with support of technically qualified team of his own through direct and delegated actions, provide strategic technical mentorship with the intent of optimizing system performance and as mentioned in Annexure I. This shall include but not be limited to:

- (i) Process analysis and optimization of the CETP and ZLD units.
- (ii) Review, guidance and finalization for chemical types, doses, quality, consumption and material usage efficiency.
- (iii) Technical approvals for any process changes, design modifications, or operational adjustments.
- (iv) Final assessment and approval of all technical and operational manpower deployed at the CETP.
- (v) Continuous mentoring, monitoring, and support in ensuring regulatory compliance.
- (vi) Evaluation and finalization of specifications/vendors/items related to operation and maintenance activities.

3. Technical Coordination

The Advisor shall have strategic insight into the daily, monthly, and long-term performance goals of the CETP. While the execution shall lie with SEPD, any material deviations in operational practice, resource consumption, or structural intervention are to be considered

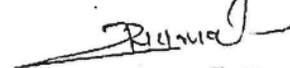


For Sanganer Enviro Project Development



Director

For Sanganer Enviro Project Development



Director

in light of the Advisor's recommendations through a formalized consultation process only after technical approval by the advisor.

4. Staff Deployment & Oversight

SEPD shall be responsible for the administrative hiring and payroll of technical staff. The Advisor shall provide periodic assessments and strategic capability vetting of technical personnel to ensure alignment with operational excellence. SEPD should seek the Advisor's concurrence on staffing suitability to maintain functional harmony before finalizing the staff and after technical vetting and approval by the advisor related to operations of the plant. The minimum staff required to operate the plant is mentioned under Annexure-II with industry standard salary packages to maintain the integrity and standards of the CETP plant.

5. Chemical and Process Resource Management

The procurement of treatment chemicals and utilities shall be conducted by SEPD based on optimized dosing and process schedules developed and designed based on the recommendation of Advisor and his team. Material balances and treatment efficiency studies shall only be coordinated under the Advisor's technical leadership to ensure resource integrity. Any change in chemical if required will be vetted in accordance with discharge standards since the dosing is an integral part related to compliance. Any forced change will have ill effect and advisor and his team will not be responsible for the same if the same arises.

6. Maintenance and System Enhancement

Any preventive or corrective maintenance, AMC finalization, or system augmentation proposals will be vetted and approved under the technical framework periodically by the Advisor and his team. SEPD shall implement these improvements while maintaining records in line with best industry practices.

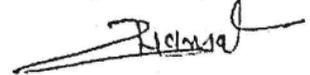


For Sanganer Enviro Project Development



Director

For Sanganer Enviro Project Development



Director

7. Advisory Fee Structure

As detailed in Annexure II, the Advisor shall be remunerated on a professional consulting basis. The engagement includes intermittent technical visits, documentation support, system audits, and technical inputs on operations.

8. Limitations of Engagement

This Agreement explicitly limits the Advisor's role to technical and strategic guidance. All financial liabilities including payments to vendors, staff, and utilities lie solely with SEPD and its directors/authority. The Advisor assumes no fiduciary responsibility and shall not be held liable for third-party obligations.

9. Term and Termination

This Agreement shall remain valid for 12 months from the date of execution and may be renewed upon mutual consent. Either party may terminate this agreement by providing 60 days' prior written notice.

10. Jurisdiction

This agreement shall be governed by the laws of India, with jurisdiction at Jaipur, Rajasthan. Disputes shall be resolved through arbitration under the Arbitration and Conciliation Act, 1996.

11. Entire Agreement

This Agreement, along with its annexures, constitutes the complete understanding between the parties.



For Sanganeer Enviro Project Development For Sanganeer Enviro Project Development



Director

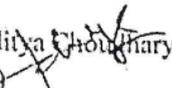


Director

IN WITNESS WHEREOF, the parties hereto have executed this Agreement on the date first written above:

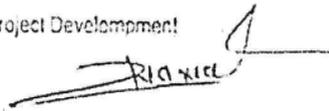
Party

Witness

For Dr. Aditya Choudhary
 (Signature) 
 Name: Dr. Aditya Choudhary
 Designation: Technical Advisor
 Date: 05/07/2025

1. Name AMIT SHARMA
 Address 25, Mahaveer Nagar
Sanganer, Jaipur.

For Sanganer Enviro Project Development!



 Director


 Devi Shanker

For Sanganer Enviro Project Development (SEPD) 2. Name DEVI SHANKER KHATRI
 (Signature) Address BEER DUKAN, Adarsh Nagar
 Name: RAJENDRA KUMAR JEENGAR JAIPUR
 Designation: DIRECTOR SCHAMATKAR JAIN
 Date: 05/07/2025

Annexure I – Scope of Services

The Advisor and his technical team shall work under the scope but not limited to as mentioned above;

1. Review and optimize existing processes at CETP and ZLD for efficiency and compliance.
2. Approve and recommend dosage of chemicals for various treatment units.
3. Guide on the preparation of SOPs for operation and maintenance.
4. Approve deployment of manpower and monitor their efficiency.
5. Review vendor quotations and suggest technically sound options.
6. Recommend upgradation or reengineering where necessary.
7. Supervise and conduct monthly audits and performance evaluations.
8. Ensure technical compliance with CPCB/SPCB norms and suggest corrective actions.
9. Availability of the advisor to the operations staff over phone call or WhatsApp group.
10. Quarterly Review & Presentation to SEPD Board.
11. Monthly audit of CETP plant with performance review report.

The Advisor's role is limited to technical inputs, guidance, and approvals, and shall not extend to execution, procurement, or legal compliance filings unless mutually agreed.



For Sangner Enviro Project Development



Director

For Sangner Enviro Project Development



Director

Annexure III – Professional Fee

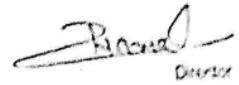
- 1.) Monthly Consulting Fee: ₹ 2,00,000/- to be bifurcated on the percentage of operations of the plant since it is evident that the first initiation of optimization requires higher amount of efforts and indulgence.
 - o Upto 40% of the capacity: ₹ 1,00,000/- per month.
 - o Upto 70% of the capacity: ₹ 1,50,000/- per month.
 - o Greater than 70% of the capacity: ₹ 2,00,000/- per month.
- 2.) Fee payable monthly within 15 days of invoice.
- 3.) Site Visits: Included (up to 4/month).
- 4.) Technical Support Staff (Extra if required): As finalized (directed by Advisor).



For Sanganeer Enviro Project Development


Director

For Sanganeer Enviro Project Development


Director